

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

578

C.P. No.134/2014 IA-85/217

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th May, 2017, 10.30 A.M

		1.00		
Name of the Company		Sushil Kumar Agarwa	al & Anr.	
		Eskag Pharma Pvt. Ltd. & Ors.		
Under Section		397/398		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Mr. Jishu	Choir dhury 7	Advocates For the Petitioners	N. ladi Banerja
	Mr. Vikas Mr. dief	117		19/5/17
Ч,	Mr. Wiled	ni Banerjee		
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9	1. pr	Kaja	ORDER	

Ld. Counsels for the petitioners and the respondents are present.

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In this case appointment of valuer was ordered on 09/01/2017 vide preliminary decree passed on 18/11/2016 upon the consent of the parties. Now the Ld. Counsel for the respondents approached this Court for directing appointment of another valuer as the fees demanded by the Ernst & Young is too big and proportionate expenditure would be incurred by them will constitute a high amount.

We have gone through the earlier orders issued by this Tribunal and we are of the opinion that after a lapse of almost 5 months after the order for appointing a valuer for the purpose of valuation it is not desirable to suggest a change at this juncture. It will only delay the valuation of the concerned companies. In case the respondent companies, which have raised this objection or unable to pay the amount the other party who is willing to do so may settle the amount with the audit firm and pay the amount as demanded by M/s. Ernst & Young and the amount paid in excess of the proportion of their own portion will be taken into account and adjusted during the valuation by M/s. Ernst & Young.

The parties to this petition and other related C.Ps. will cooperate with the audit firm in making available the relevant





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records and provide access to the factories, offices, books of accounts, etc.

(S. Vijayaraghavan) Member (T)

Sd/ (Vijai Pratap Singh) Member (J)